NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No. 260/Chd/HP/2017

In the matter of:

Shimla Broadband Pvt. Ltd. ...Petitioner

Versus

Registrar of Companies, Himachal Pradesh ... Respondent.

Present: Mr. Prince Tiwari, Practising Company Secretary

for the petitioner.

The Authorized Representative of the petitioner is not prepared

with the matter. List on 21.12.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 04, 2017